

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1662/2023

(Arising out of impugned final judgment and order dated 27-07-2022 in WP(C) No. 13683/2022 passed by the High Court Of Orissa At Cuttack)

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

DR. ARUN KUMAR DASH & ORS.

Respondent(s)

(IA No.12705/2023-CONDONATION OF DELAY IN FILING and IA No.12703/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 31-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. D.N. Goburdhan, Sr. Adv.  
Mr. Milind Kumar, AOR  
Vimal Meghwal, Adv.

For Respondent(s)

UPON hearing the counsel the court made the following  
O R D E R

Delay condoned.

Issue notice.

There shall be stay of operation of the impugned order dated 27.07.2022 passed by the High Court, in the meantime.

Tag along with SLP (Civil) No.4253/2021.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Beena Jolly)  
Court Master